



2025:DHC:7201-DB



\$~30

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 8132/2024**

SANTRA DEVI

.....Petitioner

Through: **Mr. Ankur Chhibber, Adv.**

versus

UNION OF INDIA AND ORS

.....Respondents

Through: **Ms. Bandana Kaur Grover, SPC**
with **Mr. Amit Acharya, GP for UOI**

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

21.08.2025

%

C. HARI SHANKAR, J.

1. It is submitted by learned Counsel for both sides that the issue in this petition does not survive for consideration as the PPO which satisfies the claims of the petitioner has been handed over to learned Counsel for the petitioner today.

2. Accordingly, the petition is disposed of.

C.HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

AUGUST 21, 2025/AR